

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 16 of 2015

Dated: 11th December, 2015

In the matter of:-

Green Energy Association

.... Appellant(s)

Versus

Madhya Pradesh Electricity Regulatory Commission & Anr.

... Respondent(s)

ORDER

Bench not assembled today.

Matter is posted for hearing on 12th February, 2016.

Court Master